

FORM P9
PUBLIC ANNOUNCEMENT

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

FOR THE ATTENTION OF THE CREDITORS OF SHREEMATI FASHIONS PRIVATE LIMITED

Notice is hereby given that the Adjudicating Authority, Principal Kolkata 1st Bench has ordered for the commencement of pre-packaged insolvency resolution process for SHREEMATI FASHIONS PRIVATE LIMITED order dated 05.01.2024 (certified copy received on 12.01.24)

RELEVANT PARTICULARS		
I	II	III
1	Name of corporate debtor	Shreemati Fashions Private Limited
2	Former name(s), if changed in last two years	NA
3	Date of incorporation of corporate debtor	02/02/2016
4	Authority under which corporate debtor is incorporated / registered	ROC – Kolkata
5	Identification number	U18204WB2016PTC209487
6	Address of the registered office and principal office (if any) of corporate debtor	14/2 Sir Hariram Goenka Street, Ground Floor, Kolkata 700007
7	Pre-packaged insolvency commencement date	12.01.2024
8	Name and registration number of the resolution professional	Purvee Anoop Mehrotra/Divyanshi Mehrotra IBBI/IPA-001/IP-P-02389/2021-2022/13659
9	Address and e-mail of the resolution professional, as registered with the Board	C-521, Lake Garden, Opp Canara Bank, Kolkata, West Bengal – 700045 shreematifashions.ppirp@gmail.com
10	Address and e-mail to be used for correspondence with the resolution professional	C-521, Lake Garden, Opp Canara Bank, Kolkata, West Bengal – 700045 shreematifashions.ppirp@gmail.com
11	List of claims shall be made available from 30.01.24 at:	https://www.ibbi.gov.in/

Date: 25.01.24

Place:Kolkata

Purvee Anoop Mehrotra/Divyanshi Mehrotra
Resolution professional - Shreemati Fashions Pvt Ltd
IBBI/IPA-001/IP-P-02389/2021-2022/13659

